

# OFFICE OF THE DISTRICT JUDGE, PRATAPGARH.

## ORDER

In compliance of Hon'ble High Courts letter no. 1091/IV-Cpc/E-court/Allahabad dated 05.05.2020, I have obtained report from District Magistrate, Pratapgarh regarding status of District Pratapgarh in respect of different zones viz red, orange and green. The District Magistrate Pratapgarh has informed vide letter no. 1278/camp-2020 dated 06.05.2020 that District Pratapgarh presently falls within the Orange Zone as notified by the Government of India.

It is ordered that court of Sessions Judge, Additional Sessions Judge, Court No.01, Special Judge (SC/ST Act), Special Judge (E.C. Act), Special Judge (Pocso Act), Special Judge (Gangster Act), Special Judge (N.D.P.S Act) and Chief Judicial Magistrate, Pratapgarh, shall take-up the Judicial/Administrative work from 08.05.2020 as per usual court hours and as per directions contained in clauses (a) to (f) in point no. 07 of the above mentioned letter.

Chief Judicial Magistrate shall make necessary arrangement of the Judicial Magistrate in respect of the judicial work/remand of under-trial prisoners including recording of statement of accused victim U/s 164 C.r.P.C.


The outlying Courts Kunda and Lalganj Ajhara shall not be covered under this order.

Chief Administrative Officer and the Central Nazir is directed to make necessary arrangement of the Class III and Class IV employees respectively, so as to ensure minimum entry of staff in the court premises which shall not be more than 10 % in supervision of O/C Administration and O/C Nazarat.

Nodal Officer (Computer) is directed to ensure compliance of the directions of the Hon'ble High Court, on her part. System Officer is directed to upload this order on the official website of the District Court Pratapgarh.

Inform all concerned.

Dated: 06.05.2020

  
District Judge  
Pratapgarh.

Copy forwarded to:

1. President of All Bar Associations of Pratapgarh Judgeship.
2. District Information Officer, Pratapgarh for publication in news paper.
3. All Judicial Officers and Official's concerned.